

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 328
CP-29/ND/2024

IN THE MATTER OF:

Annu Agarwal & Ors.

.... Petitioner/Applicant

Vs.

M P N Fincap Pvt. Ltd.

.... Respondent

Order under Section 241 & 242

Order delivered on 23.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Arun Saxena, Mr. Sanu Pastore, Advs. & G.C.
Pandey

For the Respondent : Mr. Aditya Madaan, Mr. Rahul Kapoor, Advs.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **17.05.2024**.

-Sd-
(COURT OFFICER)